



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 25<sup>th</sup> May, 2026

**CIRCULAR**

**Sub.: Change in the date of holiday on account of Id-ul-Zuha (Bakrid) - reg.**

In pursuance of DoPT O.M. No. 12/2/2023-JCA dated 22.05.2026, it is hereby informed that the holiday on account of Id-ul-Zuha (Bakrid) has been shifted from 27.05.2026 (Wednesday) to 28.05.2026 (Thursday) for all Central Government Offices located in Delhi.

Accordingly, APTEL shall observe holiday on account of **Id-ul-Zuha (Bakrid) on 28.05.2026 (Thursday)** instead of 27.05.2026 (Wednesday). 27.05.2026 shall be a working day for the Tribunal.

This issues with the approval of the Competent Authority.

Sd/-  
(Nidhu Shrivastava)  
Deputy Registrar

**To:**

All Officers and staff of APTEL  
All Ld. Advocates and parties

**Copy to :**

PPS to Hon'ble Officiating Chairperson  
PPS/PS to Hon'ble Technical Members  
PA to Ld. Registrar  
PS to Dy. Registrar (NS)  
Steno to Director (Admn)  
All Notice Boards of APTEL  
Shri Jaiom, LDC  
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.